

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2438
ANSWERED ON 13TH MARCH, 2025**

REDUCTION IN ROAD ACCIDENTS AND ECONOMIC LOSSES

2438. SHRI GAURAV GOGOI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the Government's targets for reducing road accidents and fatalities under the National Road Safety Policy by 2030;**
- (b) the number of black spots that have been identified on highways in the last three years and the percentage of those rectified;**
- (c) the status of implementing the Motor Vehicles (Amendment) Act, 2019, regarding penalties, electronic enforcement and safety audits;**
- (d) the targeted measures being taken by the Government to reduce two-wheeler and pedestrian fatalities; and**
- (e) whether the Government has studied the impact of road defects, over-speeding and drunk driving on accidents and if so, the policy changes brought as a result thereto?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) India is committed to reduce number of road traffic deaths and injuries to 50% by 2030.**
- (b) As on date, 1330 Black-spots have been identified for the series 2020-22, against which 612 Short Term measures and 236 long term measures have been completed.**
- (c) Government vide notification S.O. 3110(E) dated the 28th August, 2019 and S.O. 3147(E) dated the 30th August, 2019 has appointed 1st day of September, 2019 as the date on which around sixty sections including the provisions of enhanced penalties for the offences under**

the Motor Vehicles (Amendment) Act, 2019 had come into force. Further, Government vide S.O. 2806(E) dated 12th July, 2021 brought into force section 47 (Section 136A of the Motor Vehicles Act, 1988) of the Motor Vehicles (Amendment) Act, 2019 with effect from 15th July, 2021.

Government vide G.S.R. Notification 575(E) dated 11th August 2021 notified Rules for Electronic Monitoring and Enforcement of Road Safety at high-risk and high-density corridors on National Highways, State Highways and at critical junctions in cities having more than one million population and cities under National Clean Air Programme (NCAP) in the Country.

(d) and (e) As per the data received from the States/UTs, road accidents occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, non-use of safety devices such as helmets and seat belts, vehicular condition, weather condition, road condition,etc. As per the Report for the year 2022, around 78% of road accidents were caused due to drivers' fault.

The Motor Vehicles (Amendment) Act, 2019 passed by Parliament, focuses on road safety and includes, inter-alia, hike in penalties for traffic violations, electronic monitoring of the same, enhanced penalties for juvenile driving, computerization/automation of vehicle fitness and driving tests, recall of defective vehicles, streamlining the third-party insurance and payment of increased compensation for hit and run cases,etc. The Amendment has strengthened the Law to improve the road Safety scenario and reduce loss of lives.

Government has prescribed norms related to safety measures for children below four years of age, riding or being carried on a motor cycle. It also specifies use of a safety harness, crash helmet and restricts speed to 40kmph.

There are various provisions for pedestrian safety on National Highways such as :-

- Provisions of pedestrian facilities have been specified in the IRC: 103-2012 "Guidelines for Pedestrian Facilities". A Circular dated 17th June, 2015 has also been issued wherein guidelines for Pedestrian Facilities on National Highways for persons with disabilities have been stipulated.**

- **Detailed guidelines are contained in IRC:99-2018 for traffic calming measures, in which various traffic measures such as rumble strip, Speed Bumps, Speed Table/Raised Pedestrian Crossing etc. are provided on National Highways and adjoining road meeting with a National Highway.**
